

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 325 of 2019

IN THE MATTER OF:

Shankar Sundaram

...Appellant

Versus

Amalgamationos Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Ravi, Sr. Advocate with Mr. R. Muruoan and Mr. Shantanu Singh, Advocates.

For Respondent: Mr. C.A. Sundaram, Sr. Advocate with Ms. Rohini Musa, Advocates for R- 24 to 26

Mr. T. Kannan, Mr. Krishna Srinivasan, Mr. Dwarakesh, Ms. Geethi Ara, Advocates for R- 1 to 3.

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O R D E R

22.01.2020 Post these appeals 'For Orders' on **25th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

R N/ g c/